

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH

ITEM No. 05  
(IB)-397(PB)/2018

IN THE MATTER OF:

Bank of India

.... Applicant

v.

Basic India Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 26.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant


For the Respondent

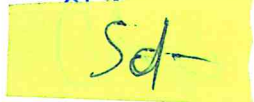
ORDER

**IA-5106/2020**

11<sup>th</sup> status report filed by Resolution Professional is taken on record subject to all just exceptions. The office is directed to maintain the record and put up the same before the Bench at the time of final disposal.

IA-5094/2020 stands **disposed of**.

  
(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)